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PART-IV
GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

The 15th October, 2019.

No.LL(B).62/90/372.—The Court Fees (Meghalaya Amendment) Act, 2019 (Act No. 7 of 2019) is hereby published for general information.

MEGHALAYA ACT NO. 7 OF 2019.

(As passed by the Meghalaya Legislative Assembly)

Received the assent of the Governor on the 9th October, 2019.

Published in the Gazette of Meghalaya Extra-Ordinary issue dated 15th October, 2019.

THE COURT FEES (MEGHALAYA AMENDMENT) ACT, 2019**An****Act**

to further amend the Court Fees Act, 1870 in its application to the State of Meghalaya.

Be it enacted by the Legislature of the State of Meghalaya on the Seventieth year of the Republic of India as follows :—

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| Short title and commencement. | 1. (1) This Act may be called the Court Fees (Meghalaya Amendment) Act, 2019.

(2) It shall come into force on the date of notification in the Official Gazette. |
| Amendment of Section 25A of the Court Fees Act, of 1870. | 2. In Section 25A of the Court Fees Act, 1870, the following shall be amended, namely, -

(a) In sub-clause (ii) of clause (a) in between the words "Treasury or Sub-Treasury", and "and shall", the following new words "or by way of e-payment, in the manner as prescribed by rules" shall be inserted.

(b) After sub-clause (ii) of clause (a) the following new proviso shall be added, namely :-

"Provided that where court fee is paid by e-payment, the officer competent to cancel stamps shall verify the genuiness of the payment and after satisfying himself that the court fee is paid, shall lock the entry in the computer and make an endorsement under his signature on the documents that the court fee is paid and the entry is locked". |
| Repeal and Saving | 3. (1) The Court Fees (Meghalaya Amendment) Ordinance, 2019 (Ordinance No. 4 of 2019) is hereby repealed.

(2) Notwithstanding such repeal, anything done or any action taken when the said Ordinance shall be deemed to have been done or taken under this Act. |

S. K. SANGMA,Deputy Secretary to the Govt. of Meghalaya,
Law Department.